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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 330/2017 In T.P. No. 206/397-398/NCLT/AHM/2016(New)
C.P. No. 82/397-398/CLB/MB/2011(Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017**

Name of the Company: Enercon Gmbh
V/s.
Wind World India Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Venkatesh Dhond	Sr. Adv	R-2 i/b Manilal Khes Ambalal & Co. P.P. A.	V. Dhond
2.	Mr. Shyam Kapadia	Adv		Mr. Adv
3.	Mr. Anip Gandhi	Adv		
4.	Mr. Rashid Bootwala	Adv		
5.	Mr. Rahul Jain	Adv		Rahul Jain
6.	Mr. Rakesh Sanjanwala	Sr. Adv	R-3 i/b Cyril Amarchand Mangaldas Prop. Respondent No. 86	Rakesh Sanjanwala
7.	Mr. Indranil Deshmukh	Adv		Vincent Manasa
8.	Mr. VINEET Unnikrishnan	Adv		
9.	Ms. Manasa . S	Adv		
10.	Mr. ARJUN SREENIVAS	Adv		Manasa
11.	Mr. Nandish Thacker	Adv	3 Petitioner	
12.	Mr. Suresh Sparcar	Sr. Adv		
13.	Ms. Kanika Sharma	Adv		
14.	Ms. Shekha Madamala	Adv	36 & 37 i/b Vesni and Vasbi	
15.	Mr. Mihir Thakore	Sr. Adv		
16.	Ms. Sahi Thakore	Adv		

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for Original Petitioner.

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Rahul Jain present for Respondent no. 2.

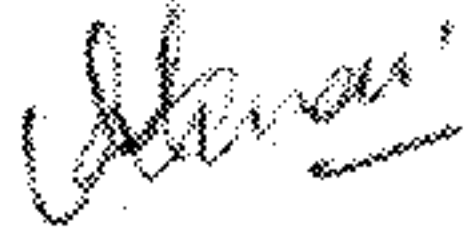
Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas present for Respondent no. 3.

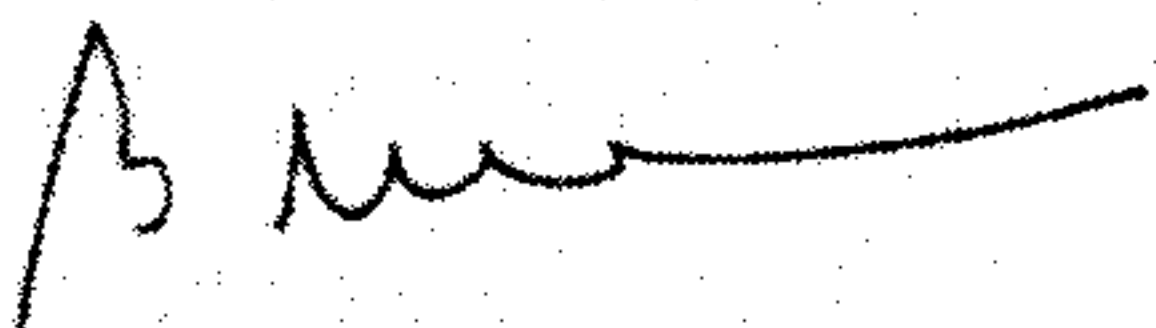
Learned Advocate Mr. Nandish Thackar present for Proposed respondent no. 86.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondent no. 36 and 37.

Rejoinder filed by Petitioner to reply of Respondents no. 86 and Respondent no. 2 and 3.

For hearing list, the matter on 15.11.2017 before single bench since it is a part heard matter.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 3rd day of November, 2017.